

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 453 of 2021	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP
3.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pronaya Goel	
4.	Comp. App. (AT) (Ins) No. 472 of 2021	Sherbahadur D. Yadav Vs. Rohan Dyes and Intermediates Ltd.	Sandeep Bajaj	
5.	Comp. App. (AT) (Ins) No. 474 of 2021	Department of Goods & Service Tax, Deputy Commissioner of CGST, Kadi Vs. Technovaa Plastic Industries Pvt.Ltd.	Sonu Bhatnagar	
6.	Comp. App. (AT) (Ins) No. 477 of 2021	Deputy Commissioner, CGST Kalol, Gujrat Vs. Gopala Polyplast Ltd.	Sonu Bhatnagar	
7.	Comp. App. (AT) (Ins) No. 479 of 2021	New Boilers Engineering Vs. IDBI Bank Lited & Ors.	Nishe Rajen Shonker	
8.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

9.	Contempt Case (AT) No. 15 of 2021 in Comp. App. (AT) (Ins) No. 464 of 2020	Kailash T Shah Vs. Sysco Industries Ltd.	Honey Satpal	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna Shiv Nandan Sharma-R1 Nikhil Kohli-R2
11.	Comp. App. (AT) (Ins) No. 183 of 2021	Arrow Engineering Ltd. Vs. Golden Tobacco Ltd.	Vikas Mehta	Dhaval Deshpande
12.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	
13.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana	Anuj Tiwari	

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar